

**Annual Report Audited Accounts  
and Review thereon of the Tata  
Institute of Fundamental Research  
Bombay for 1981-82**

THE MINISTER OF STATE  
IN THE DEPARTMENTS OF  
SCIENCE AND TECHNOLOGY,  
ATOMIC ENERGY, SPACE, ELEC-  
TRONICS AND OCEAN DEVELOP-  
MENT (SHRI SHIVRAJ V. PATIL) :  
I beg to lay on the Table—

1. (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay for the year 1981-82.
- (ii) A copy of the Audited Accounts (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1981-82.
2. A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6837/83]

**Border Security Force Veterinary  
officers Recruitment (Amendment)  
Rules, 1983, Delhi Public (Fundamental and Appeal Amendment)  
Rules, 1983 and All India services  
(Provident Fund) Amendment  
Ruls 1983.**

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI NIHAR RANJAN LASKAR) :  
On behalf of my colleague, Shri P.  
Venkatasubbaiah,

I beg to lay on the Table—

- (1) A copy of the Border Security Force Veterinary Officers Recruitment (Amendment) Rules, 1983 (Hindi and English versions)

published in Notification No. S. O. 2799 in Gazette of India dated the 9th July, 1983 under sub-section (3) of section 14 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-6838/83].

- (2) A copy of the Delhi Police (Punishment and Appeal Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. F. 5/132/81 Home (P)/Estt, in Delhi Gazette dated the 20th July, 1983, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT-6839/83].
- (3) A copy of the All India Services (Provident Fund) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. G. S. R. 531 in Gazette of India dated the 23rd July, 1983, under sub-section (2) of section (3) of the All India Services Act, 1951. [Placed in Library. See LT-6840/83]

12.14 hrs.

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS**

(Sixty-Second Report)

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Sixty-second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

**BUSINESS ADVISORY COMMITTEE  
(Forty-eighth Report)**

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS, SPORTS AND  
WORKS AND HOUSING (SHRI BUTA  
SINGH) : I beg to move :